

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 39 of 2003

Jabalpur, this the 28th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Administrative)

Smt. Mala Devi,
wife of Shri Rajesh Behrelia,
aged about 22 years,
Kramik No. 162002, Token No. 00777,
Sub-Divisional Yard & Estate Gun
Guarege, Jabalpur.

- APPLICANT

(By Advocate - Jr. to Smt. Nirmala Nayak)

VERSUS

1. Indian Ordnance Factories, G.C.F.,
Jabalpur, Through Senior General
Manager, Shri N.K. Sahai G.C.F.
Jabalpur.
2. Union of India, Through Secretary
Ministry of Defence.

- RESPONDENTS

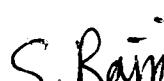
ORDER (ORAL)

By Shanker Raju, Member (Judicial) :

The case of the applicant is that despite expiry of the probation period, it has been extended. During the extended period his services have been dispensed with by the order of termination dated 07.12.2002. He preferred a representation against the termination order, which is not yet disposed of by the respondents.

2. Ends of justice would be met, if the present O.A. is disposed of with a direction to the respondents to dispose of the pending representation of the applicant within a period of two months from the date of receipt of copy of this order by reasoned and speaking order. O.A. stands disposed of.


(R.K. Upadhyaya)
Member (Admnv.)


(Shanker Raju)
Member (Judicial)

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(1) अधिकारी
(2) अधिकारी
(3) अधिकारी
(4) अधिकारी

Cont no. 999999
Date 10/4/2003
with receipt

Receivd
By.....

1.4.03

Issued
On 1.4.03
Gv BS